

SPECIAL BENCH

ITEM NO. 112

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No. 228/2022, IA No. 299/2022, IA No. 327/2022, IA No. 328/2022, IA No. 444/2022, IA No. 445/2022, IA No. 32/2023, IA No. 73/2023 IN CP (IB) No. 7/ALD/2021

CORAM:

1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March, 2023, 02:30 pm

NAME OF THE COMPANY	M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES & TUBES LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sandeep Arora, Adv. : For the applicant in IA No. 32/2023
Sh. Naman Tandon, Adv. : For the Respondent No. 6 in IA-445/2022
Sh. Abhishek Anand alongwith Sh. Nipun Gautam & Sh. Rohil Pandit, Adv. : For the RP
Sh. Ankur Goel, Adv. : For Dissenting FC in IA 32 of 2023
Sh. Adhitya Srinivasan alongwith Sh. Rishabh Kanojiya, Adv. : For the Applicant
Sh. Shrey Sharma, Adv. : For the RP/Applicant

ORDER

IA No. 32/2023

Pleadings are complete in IA No. 32/2023. Let this IA be listed before the Regular Bench on 31st March, 2023 higher on the board.

IA No. 73/2023

This is 3rd progress report from the period November, 2022 to January, 2023. The same is taken on record. Accordingly IA No. 73/2023 stands disposed of subject to just exceptions.

Let the reply be filed by the respondents in other IAs within a week, if not filed till now, with an advance copy be given to applicant.

All other IAs are also adjourned to 31st March, 2023.

-Sd-
(Ashish Verma)
Member (Technical)
14th March, 2023
Bipul Kumar Tiwari
(Stenographer)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)